

Construction of Airports

811. SHRI I. RAMA RAI : Will the Minister of TRANSPORT be pleased to state :

(a) with the ever increasing air transport in the country whether Government propose to channelise vacant lands available near various important and developing cities/towns where there is no air travel facility at present, for construction of airport in future ;

(b) if so, whether the Centre has asked the States to come out with proposals, where vacant lands are available; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (c). There is no scheme of Government to channelise vacant lands near all important and developing cities/towns where there is no air travel facility at present, for construction of airports in future. Land is only acquired and developed near those specific towns and cities where scheduled airlines propose to commence operations within a specified time-span.

Opening of Sports Complexes

812. SHRI I. RAMA RAI : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) with India improving in various sports, whether Government propose to open sports complexes in various parts of the country ;

(b) if so, the places selected therefor in Kerala ; and

(c) whether a sports complex is proposed to be set up at Kasargode, which is a backward district of the State and is producing a large number of sportsmen ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN WELFARE (SHRIMATI MARGARET ALVA) : (a)

Government already has a scheme for rendering financial assistance to State Sports Councils, etc. for taking up construction of sports complexes at a suitable places. The ceiling of central financial assistance available for construction of sports complexes has been recently raised from Rs. 5 lakhs to Rs. 20 lakhs.

(b) and (c) Central grant for construction of sports complexes under the scheme mentioned above is made available on the basis of proposals forwarded and recommended by the State Governments concerned. No places for the purpose have been recommended by the State Government of Kerala. No proposal from the State Government for the construction of a sports complex in Kasaragode has been received. If such a proposal is received, it will be given due consideration in accordance with the rules of the scheme mentioned above.

New Implant Contraceptive for Birth Control

813. DR. B.L. SHAILESH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that Dutch Scientists have come up with a new implant contraceptive which assures women upto 4 years of birth control at a time ;

(b) if so, whether any enquiry has been sent to the Organon Co. in Holland which hopes to commercially manufacture the 'metal stick size' implant contraceptive by 1988 ;

(c) if so, the reply received from the Dutch Co. and

(d) whether any experiments and study of this new device has been or will be made in the country and if so, when and where ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (d). Dutch Scientists are working on a Subdermal Implant which may provide Contraceptive protection for 4 years. The